

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1143 /97.

Between:

Date of Order: 24-9-97.

G. Srinivasa Rao.

and

.. Applicant.

1. The Chief General Manager,
Telecommunications, A.P.Circle,
Dept.of Telecommunications,
Govt.of India, Hyderabad.
2. The District Telecom Engineer,
Karimnagar Dist.
Dept.of Telecommunications, Govt.of India,
Karimnagar-1.
3. The Sub Divisional Officer, Telecom,
Beddapalli Sub Division,
Dept.of Telecommunications, Karimnagar Dist.



.. Respondents.

For the Applicant: Mr. P.Naveen Rao, Advocate.

For the Respondents: Mr. K. Ramulu Addl.CGSC.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER (ALMN)

The Tribunal made the following Order:-

At the request of Mr. K. Ramulu, learned counsel for the respondents, the case may be listed after two weeks to enable him to file an appropriate reply. He waives the notice.

List it on 15-10-97.

If any work is available in the meanwhile and if the applicant is willing he shall be engaged.

sd/-

Deputy Registrar

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

न्यायालय अधिकारी
COURT OFFICER

केन्द्र, प्रशासनिक अधिकरण
Central Administrative Tribunal
हैदराबाद बेंच
HYDERABAD BENCH